

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 06

IA No. 184/JPR/2024

IA No. 233/JPR/2024

CP No. (IB)- 76/7/JPR/2022

Under Section 7 of IBC, 2016

In the matter of:

Union Bank of India

.... Financial Creditor/Applicant

Versus

Vadera Tradelink Pvt. Ltd.

...Corporate Debtor/Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 27.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 19, 2024